

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/31047/2025	JINDAL STAINLESS LTD. VS FRANKLIN ENTERPRISES,BBSR	ANUPAM DASH VS	// (//	
2	D-BLAPL/23353/2025 BLAPL/8100/2025	NABA @ NABAGHANA SUNA VS STATE OF ODISHA	MOHAN BAG VS	TUSRA /225 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2024	AOR20240000323C202500017
3	D-BLAPL/23360/2025	RANJIT @ PURNA CHANDRA MOHANTY @ GANDU MOHANUMAR PATRA VS STATE OF ODISHA	MOHANUMAR PATRA VS	CHATRAPUR /282 /2025 (//	
4	D-BLAPL/23362/2025 BLAPL/8101/2025	BISHAL SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025	AOR20220001487C202500051
5	D-BLAPL/23370/2025	BABULA HARJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 (//	
6	D-BLAPL/23372/2025 BLAPL/8102/2025	SRIBANTA CHARAN PAL @ SRIBA PAL @ SATYA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	MANGALA BAG /186 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000524/2025	
7	D-BLAPL/23374/2025 BLAPL/8103/2025	PETURAM @ SUKADEB MALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	SINGLA /145 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000153/2021	AOD20240000012C202500163
8	D-BLAPL/23376/2025 BLAPL/8105/2025	ANGADA MALLIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /417 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001135/2025	AOR20220001563C202500022
9	D-BLAPL/23378/2025 BLAPL/8104/2025	CHINMAYA KUMAR ROUT @ CHIKU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /147 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000170/2023	
10	D-BLAPL/23385/2025	NITYANANDA NAYAK VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	BALASORE VIGILANCE /6 /2025 (//	
11	D-BLAPL/23386/2025	PARAMESWAR PANDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	/ /0 (//	

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12	D-BLAPL/23387/2025	SANJAY SAHA @ SANJAY SAH @ SAHU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR SADAR /265 /2023 () //	
13	D-BLAPL/23389/2025	EKLAKH KHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /142 /2025 () //	
14	D-BLAPL/23394/2025	DEV SONI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JEYPORE MAHILA /94 /2025 () //	
15	D-BLAPL/23396/2025	BABLU SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /359 /2025 () //	
16	D-BLAPL/23397/2025	LAKHWINDER SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202500013
17	D-BLAPL/23398/2025	NARAYAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /181 /2025 () //	
18	D-BLAPL/23400/2025	RAMA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /147 /2021 () //	
19	D-BLAPL/23402/2025	PINTU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /162 /2025 () //	
20	D-BLAPL/23404/2025	UMESH PATOLE VS STATE OF ODISHA	DINESH RAY VS	CUTTACK SADAR /521 /2025 () //	
21	D-BLAPL/23405/2025	GOBARDHAN NAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	JUDUM /60 /2025 () //	
22	D-BLAPL/23407/2025	SISIR KUMAR PANDA @ BABULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /222 /2025 () //	
23	D-BLAPL/23412/2025	SUBHA MUNI	JYOTIRMAYA SAHOO	KABISURYANAGAR /467 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23426/2025	MINTU @ MITRABHANU MOHANTA	HEMANTA KUMAR MOHANTA	RAIRANGPUR (RURAL) /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23429/2025	DASAVATH PAVAN KALYAN NAIK @ D. PAVAN KALYAN MOHAN PATTNAIK	RYAB MOHAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23435/2025	KIRAN SHASHIKANT GHUMRE	RAMDAS ACHARY	KHARABEL NAGAR P.S. /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23436/2025	JIRMIYA MAJHI	ASHIS KUMAR MISHRA	MOHANA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23437/2025	PRAMOD RAITA	ASHIS KUMAR MISHRA	MOHANA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23439/2025	UDAS @ JUDAS RAITA	ASHIS KUMAR MISHRA	MOHANA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23446/2025	JAGANNATH SAHOO	DINESH KUMAR MOHANTY	BALIAPANDA /62 /2023	AOD20220003518C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23448/2025	HEMAPRABHA PATRA	DIBYA PRAKASH MISHRA	DHANUPALI /217 /2025	AOR20220002454C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23449/2025	RAMSINGH MUNDA	SANDEEP RAJ PANDA	NAYAKOT /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23459/2025	D.TRINATH PATRA	SUBHALATA PRIYADARSINI	RAMBHA (KHALLIKOTE) /583 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23460/2025	SIBA JENA	KASHINATH PATTNAIK	PURIGHAT /204 /2025	
		VS	VS	()	

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35	D-BLAPL/23464/2025	STATE OF ODISHA PRUTHWIRAJ TRIPATHY VS	BIJAY KUMAR BEHERA VS	// TOMANDO /36 /2025 ()	AOR20220001736C202500033
36	D-BLAPL/23466/2025	STATE OF ODISHA ALEKH BADHAI @ ALEKHA BADHAI VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /139 /2022 ()	
37	D-BLAPL/23467/2025	STATE OF ODISHA TAPAN BHOI @ TAPU VS	BIJAY KUMAR BEHERA VS	// KANDARPUR /141 /2025 ()	AOR20220001736C202500034
38	D-BLAPL/23473/2025	STATE OF ODISHA SACHIN MAJHI @ PAPU VS	ASHOK KUMAR SARANGI VS	// JAJPUR TOWN /291 /2025 ()	
39	D-BLAPL/23478/2025 BLAPL/8099/2025	STATE OF ODISHA DIPU @ SAROJ SWAIN VS	SUKANTA KUMAR DALAI VS	// ATHGARH /179 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)	
40	D-BLAPL/23483/2025	STATE OF ODISHA RONI JAY KUMAR JHA VS	DIBYAJYOTI SAHOO VS	// CT/0000405/2025 / /0 ()	
41	D-BLAPL/23498/2025	STATE OF ODISHA NILAKANTHA SETHI VS	SATYA RANJAN SWAIN VS	// / /0 ()	
42	D-BLAPL/23515/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS	SUSHANTA HARICHANDAN VS	// BELLAGUNTHA /114 /2025 ()	
43	D-BLAPL/23516/2025	STATE OF ODISHA A. DILLIP KUMAR RAO VS	GIRIJA NANDANA DAS VS	// KULIANA /117 /2025 ()	
44	D-BLAPL/23521/2025	STATE OF ODISHA DILLIP KUMAR NAYAK @ LIPU VS	ANUPAM DASH VS	// CHATRAPUR /282 /2025 ()	
45	D-BLAPL/23527/2025	STATE OF ODISHA RABIN SATPATHY @ JAGAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// PAHALA /80 /2025 () //	

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46	D-BLAPL/23529/2025	SRABAN KUMAR GANDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA SADAR /208 /2025 () //	
47	D-BLAPL/23530/2025	SADANANDA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SAHID NAGAR P.S. /172 /2023 () //	
48	D-BLAPL/23533/2025	SIBASUNDAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /284 /2025 () //	
49	D-BLAPL/23535/2025	BIPIN BIHARI PANDA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	OUPADA /10 /2025 () //	AOR20220001087C202500066
50	D-BLAPL/23536/2025	NARAYAN BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KULIANA /117 /2025 () //	AOD20240000012C202500164
51	D-BLAPL/23542/2025	MAMATA NAGESH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SINAPALI /130 /2025 () //	
52	D-CMAPL/30930/2025	ZAYED HUSSAIN VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	RAMAKANTA NAYAK VS	// () //	
53	D-CMAPL/30965/2025	RATNAMANI SENAPATI VS MAHESH PRASAD MOHAPATRA	PUSPAK KUMAR SAHOO VS	// () //	
54	D-CMP/30888/2025	DURGA PRASANNA PANY VS DEBI PRASANNA PANY	SANDEEP RATH VS	// () //	
55	D-CMP/30900/2025	SANYASI CHARAN DAS VS SUDHANSHU SEKHAR DAS	JAYANTA KUMAR MAJHI VS	// () //	
56	D-CMP/30906/2025 CMP/1169/2025	MINA DASH VS GOBINDA CHANDRA DASH	AMITABH PRADHAN VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) TS/0000057/2013	
57	D-CMP/30943/2025	BABLOO SINGH	SACHIDANANDA SAHOO	//	

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		VS	VS	0	
		THE GENERAL MANAGER, MCL		//	
58	D-CMP/30957/2025	SIBANI BEHERA	NARAYAN PRASAD PARJA	//	
		VS	VS	0	
		KANAKALATA SAHOO		//	
59	D-CMP/30973/2025	MANOJ KUMAR SAHOO	SUDEEPTA KUMAR SINGH	//	
		VS	VS	0	
		PRATIMA PRASAD KESHARI		//	
60	D-CMP/31008/2025	CH. JAGADEV PRASAD NANDA	KHETRA MOHAN DHAL	//	
		VS	VS	0	
		SASHIBHUSAN SARANGI		//	
61	D-CMP/31009/2025	K. RASMITA KUMARI RATRO	P. ANUP DASH	//	AOD20250000916C202500003
		VS	VS	0	
		SIMANCHALA DAS		//	
62	D-CMP/31011/2025	PRATAP CHANDRA BEHERA	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		PAWAN KUMAR SULTANIA		//	
63	D-CMP/31016/2025	CHITARANJAN @ CHITTA RANJAN HARICHANDAN	LALITENDU MISHRA	//	AOR20220001610C202500059
		VS	VS	0	
		PRADYUMNA BISWAL		//	
64	D-CMP/31021/2025	LAXMIDEVI AGARWAL	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
65	D-CMP/31050/2025	JOGENDRA BEHERA	J.K.MISHRA (2)	//	
		VS	VS	0	
		GUNADHARA BEHERA		//	
66	D-CMP/31066/2025	SOMYARANJAN DAS	LALITENDU MISHRA	//	AOR20220001610C202500061
		VS	VS	0	
		GANDHARBA DAS		//	
67	D-CONTC/30881/2025	SUBALA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		SUDHANSU SADANGI,IPS		//	
68	D-CONTC/30886/2025	RABINDRA NATH DAS	SOUMYA MISHRA	//	
		VS	VS	0	

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69	D-CONTC/30903/2025	HIMANSAHU SEKHAR GIRI,TAHASILDAR,BHOGARAI,BALASORE DILLIP KUMAR SAMANTARAY VS	AKHAND VS	// // 0	
70	D-CONTC/30918/2025	AMRIT RUTURAJ,COLLECTOR AND DM,KHORDHA JYOTIRMAYEE MAHAPATRA VS	ADV. VS	// // 0	
71	D-CONTC/30927/2025	ANU GARG,COMM-CUM-SECRETARY,BBSR,KHURDA RANU SETHI VS	ADV. VS	// // 0	
72	D-CONTC/30928/2025	SALINI PANDIT,SECRETARY,DPET. OF SCHOOL AND MASS EDUCATION,BBSR,KHURDA MANORAMA SAMUEL VS	ADV. VS	// // 0	
73	D-CONTC/30938/2025	SALINI PANDIT,SECRETARY,SCHOOL AND MASS EDUCATION,BBSR,KHURDA PRAKASH KUMAR BHUYAN VS	ADV. VS	// // 0	
74	D-CONTC/30939/2025	SHALINI PANDIT,IAS DURYODHAN BEHERA VS	ADV. VS	// // 0	
75	D-CONTC/30945/2025 CONTC/3638/2025	BIRENDRA KORKORA,IAS INDIRA MOHANTY VS	ADV. VS	// // 0	
76	D-CONTC/30952/2025	BRUNDABAN SATAPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA KRUSHNA CHANDRA BARIK VS	ADV VS	// // 0	AOD20240000639C202500033
77	D-CONTC/30983/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE,CUTTACK// BANALATA MISHRA VS	ADV. VS	// // 0	
78	D-CONTC/30986/2025	AMULYA KUMAR PRADHAN,DEO,SUNDARGARH PRAMOD KUMAR NAIK VS	ADV. VS	// // 0	
79	D-CONTC/30989/2025	NITYANANDA BARIK,DEO,CUTTACK LAMBODAR BEHERA VS	ADV. VS	// // 0	
		SHALINI PANDIT,IAS		//	

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80	D-CONTC/30992/2025	SULOCHANA ROUT VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
81	D-CONTC/30995/2025	SURENDRA PODDAR VS ASHOK MISHRA,ASSISTANT COMMISSIONER,DURGAPALI,SAMBALPUR	ABHAY KHANDELWAL VS	// 0 //	
82	D-CONTC/31027/2025	DAMAYANTI SAHOO VS SIDHARTH SHANKAR SWAIN,IAS	ADV. VS	// 0 //	
83	D-CONTC/31029/2025	MANJULA NAYAK VS ANU GARG,IAS	ADV. VS	// 0 //	
84	D-CONTC/31031/2025	LAXMIDHAR NAIK VS ANU GARG,IAS	ADV. VS	// 0 //	
85	D-CONTC/31034/2025	FARID KHAN VS USHA PADHEE,IAS	ADV. VS	// 0 //	
86	D-CONTC/31037/2025	BADAL RANJAN MOHAPATRA VS SUDHIR NAYAK,DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,BHADRAK	ADV. VS	// 0 //	
87	D-CONTC/31039/2025	ASHOK KUMAR SETHI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
88	D-CONTC/31041/2025	SNIGDHA DASH VS ARABINDA PADHI,IAS	ADV. VS	// 0 //	
89	D-CONTC/31045/2025	SUBHASHREE SUBHASMITA SUBUDHI VS ARABINDA PADHI,IAS	ADV. VS	// 0 //	
90	D-CONTC/31054/2025	BALABATI PRADHAN VS SURYAWANSHI MAYUR VIWAS,COLLECTOR,BALASORE	SHASHANKA SEKHAR PATRA VS	// 0 //	
91	D-CONTC/31057/2025	HARIHAR SWAIN	CHANDAN KUMAR SAHOO	//	

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		VS	VS	()	
92	D-CONTC/31059/2025	PRANAB KUMAR NAYAK,ADDITIONAL CHIEF ENGINEER,JAJAPUR		//	
		JAGADISH KUMAR SAHU	ADV.	//	
		VS	VS	()	
93	D-CONTC/31060/2025	BHUPENDRA SINGH POONIA,PRINCIPAL SECRETARY,SKILL DEVELOPMENT AND TECHNICAL EDUCATION,BBSR,KHURDA			
		BHABAGRAHI MOHAPATRA	ADV.	//	
		VS	VS	()	
94	D-CONTC/31067/2025	SSALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BSBR,KHURDA			
		BASANTI PANDA	Prasanta Kumar Joshi	//	AOR20230000684C202500016
		VS	VS	()	
		SATYABRATA BEHERA, ENGINNER IN CHIEF		//	
95	D-CRLA/23368/2025	AKSHAYA BEHERA	TARA PRASAD MOHAPATRA	CHANDANPUR /104 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/23377/2025	SUNARAM MAHANTA	ALOK KUMAR DAS	BALASORE VIGILANCE /44 /2013	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
97	D-CRLA/23390/2025	SUNIL SAGAR	NIRANJAN BEHERA	BOLANGIR TOWN /662 /2024	AOR20220001297C202500196
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/23430/2025	DEBA KHABRA@KOBRA	SK. ZAFARULLA	POTTANGI /109 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/23488/2025	SANTOSH MOHANTA	ANJAN KUMAR BISWAL	RASGOBINDPUR /12 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/23523/2025	KUNJABIHARI NAIK@KUNJA	SIDDHARTH PRASAD MISHRA	BELPARA /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMA/23415/2025	DEBABRATA MISHRA	LAXMIDHAR DASH	/ /0	
		VS	VS	()	
		SWAGATIKA RATH		//	
102	D-CRLMC/23367/2025	NRUSINGHA CHARAN NAIK	NALINI KANTA DASH	/ /0	
		VS	VS	()	

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103	D-CRLMC/23369/2025	DIPTIRANJAN SWAIN K.NAGESH @ KINUDU NAGESH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// /0 ()	
104	D-CRLMC/23381/2025	PRANATI NAIK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// SUNDARGARH TOWN /141 /2025 ()	
105	D-CRLMC/23395/2025	SRIKANT KHANDUAL @ BABU @ SRIKANTA KHANDUAL VS STATE OF ODISHA	DEVIKIRMAAYA SAHOO VS	// ASKA /123 /2024 ()	
106	D-CRLMC/23403/2025	DUSMANTA KUMAR BAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// BADACHANA /118 /2025 ()	
107	D-CRLMC/23416/2025	DIPUNA @ DAMBARUDHAR @ DAMBARUDHAR SAHOO VS STATE OF ODISHA	HOVARANJAN DALAI VS	// NIALI /450 /2024 ()	AOR20220003722C202500136
108	D-CRLMC/23419/2025	JUDHISTIRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KODALA /142 /2011 ()	
109	D-CRLMC/23423/2025	ABDUL RAQUEEB KHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// KHANDAGIRI P.S. /256 /2018 ()	
110	D-CRLMC/23427/2025	ARABINDA SAHOO VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// /0 ()	
111	D-CRLMC/23443/2025	JHINU MANDI VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	// MACHHKUND /78 /2020 ()	AOD20240000781C202500002
112	D-CRLMC/23450/2025	PANCHANAN KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /7 /2016 ()	
113	D-CRLMC/23457/2025	SURU @ SUDARSHAN PALAI VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// HIRAKUD /58 /2016 ()	

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114	D-CRLMC/23458/2025	ARATI MEHER VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MALGODOWN /169 /2019 () //	
115	D-CRLMC/23461/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	RAGHUNATHPUR /252 /2024 () //	
116	D-CRLMC/23480/2025	KRUPASINDHU PRADHAN @ BALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /200 /2025 () //	
117	D-CRLMC/23493/2025	MUKUNDA HANTAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JAJPUR ROAD /645 /2024 () //	
118	D-CRLMC/23496/2025	MAHADEO BADAİK VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BHUBANESWAR VIGILANCE /29 /2017 () //	
119	D-CRLMC/23500/2025	PINTU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	ANGUL TOWN /119 /2025 () //	
120	D-CRLMC/23501/2025	NIRANJAN BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /106 /2020 () //	
121	D-CRLMC/23504/2025	BHANJA GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /252 /2024 () //	
122	D-CRLMC/23505/2025	BHASKAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /58 /2010 () //	
123	D-CRLMC/23520/2025	JULI PRADHAN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	MUNIGUDA /115 /2025 () //	
124	D-CRLMC/23531/2025	CHHAPI @ PRASANTA KU NAYAK VS STATE OF ODISHA	KIRTAN DANG VS	RAMACHANDRAPUR /248 /2023 () //	
125	D-CRLMC/23538/2025	RABINDRA NATH GHORAI @ GHADEI	SOUMENDRA KUMAR NAYAK	LALBAG /128 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/23543/2025	RANJANA @ RANJAN KUMAR NAHAKA	LALATENDU SAMANTARAY	KODALA /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/23365/2025	PEDDINA KONDALA RAO	SATRUGHNA DASH (A)	//	AOR20220001212C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/23401/2025	RAGHAB SIYA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/23451/2025	SANJAY PATRA	SACHIDANANDA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/23477/2025	PABITRA ROUSTRAY	TIGMANSHU PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/23482/2025	RASMITA MOHANTY	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/23489/2025	RANJAN KUMAR RANA	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/23537/2025	SAISHANKAR CHOUDHURY	JAYDEEP PAL	/ /0	
		VS	VS	()	
		RAJASHREE SAMANTARAY		//	
134	D-CRLREV/23380/2025	DINESH KUMAR JENA	PRASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		PURNA CHANDRA RAY		//	
135	D-CRLREV/23384/2025	JAYANTA KUMAR JENA	SMITA RANJAN PATNAIK	BHUBANESWAR VIGILANCE /20 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/23408/2025	BIBHUTI BHUSAN SINGH @ SING	PRAKASH KUMAR MOHANTY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/23440/2025	STATE OF ODISHA OMM PRAKASH BARIK @ BASANTARA VS	BRUNDABAN ROUT VS	// NACHUNI /345 /2023 ()	
138	D-CRLREV/23445/2025	STATE OF ODISHA BASANTA KUMAR DAS VS	JAGABANDHU ROUT VS	// BHADRAK TOWN /327 /2023 ()	
139	D-CRLREV/23455/2025	STATE OF ODISHA DEEPAK KUMAR DAS VS	BHABANI SHANKAR DAS VS	// / 0 ()	
140	D-CRLREV/23465/2025	DOLAGOBINDA PRADHAN URBASHI DASH VS	BHABANI SHANKAR DASPARIDA VS	// BHADRAK RURAL /282 /2013 ()	
141	D-CRLREV/23484/2025	STATE OF ODISHA MANORANJAN KAR VS	JYOTIRMAYA SAHOO VS	// / 0 ()	
142	D-CRLREV/23491/2025	PRABHURAM KHANDEI UPENDRA NATH ANYAK VS	DR.KEDAR NATH TRIPATHY VS	// / 0 ()	
143	D-CRLREV/23510/2025	GINTER LOYA MALAYA KUMAR KAR VS	SASWATA PATNAIK VS	// PARADEEP MODEL /122 /2024 ()	AOR20220001610C202500058
144	D-CRLREV/23517/2025	STATE OF ODISHA BABY KUMBHAR @ BABI VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /630 /2024 ()	
145	D-CRLREV/23524/2025	STATE OF ODISHA AKHILA KUMAR MISHRA VS	SAROJ KUMAR DAS VS	// / 0 ()	
146	D-JCRLA/23540/2025	NAMITA MISHRA SIMANCHAL MAHARANA VS	ADV. VS	// BERHAMPUR SADAR /564 /2022 ()	
147	D-MACA/30872/2025 MACA/896/2025	STATE OF ODISHA JALENDRA JENA VS BAPI JENA	PRADEEP KUMAR MISHRA VS	// // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000188/2017	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MACA/30890/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD.(LEG VS MAMI MAHANTI	PRASAD KUMAR KHALI VS MUMUNBALA PATI	// 0 //	
149	D-MACA/30937/2025	D.M., ORIENTAL INSURANCE CO. LTD.,T.P.HUB, SAM VS MANAS PADHAN	MUMUNBALA PATI VS JYOTI RANJAN DEO	// 0 //	
150	D-MACA/30977/2025	NATIONAL INSURANCE COMPANY LTD. VS NIRANJAN MAJHI	JYOTI RANJAN DEO VS PRAVAT KUMAR MOHANTY	// 0 //	AOR20220001593C202500052
151	D-MATA/30929/2025	PRAMOD KUMAR SAHOO VS SASMITA SAHOO	PRAVAT KUMAR MOHANTY VS BISHNU PRASAD PRADHAN	// 0 //	
152	D-MATA/30996/2025	JOGAMAYA MISHRA@TRIPATHY VS ASHOK KUMAR TRIPATHY	BISHNU PRASAD PRADHAN VS SIBA SANKAR SAMANTARAY	// 0 //	
153	D-MATA/31013/2025	SANDHYARANI SAHOO VS GURU CHARAN SAHOO	SIBA SANKAR SAMANTARAY VS SIBIKUMAR MISRA	// 0 //	
154	D-MATA/31036/2025	SOUMYA BHUSAN BAG YADAV @ SOUMYA BHUSAN VS SABITA GOPAL	SIBIKUMAR MISRA VS ASISH MISHRA	// 0 //	
155	D-MATA/31044/2025	NAMITA MISHRA VS DR. AKHILA KUMAR MISHRA	ASISH MISHRA VS SAILABALA JENA	// 0 //	
156	D-RSA/30901/2025	GADI PAIK VS PARAMANANDA RANA	SAILABALA JENA VS BIPLABA P.B. BAHALI	// 0 //	
157	D-RVWPET/30970/2025	PARESH KUMAR RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS RANJIT KESHARI SAMAL	// 0 //	
158	D-TRP(C)/30874/2025	NABANITA SAHOO VS DEBADUTTA MOHANTY	RANJIT KESHARI SAMAL VS SAROJ KUMAR JEE,A.G.A	// 0 //	
159	D-WA/30873/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202500333

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/30948/2025	NIBEDITA SOREN STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500350
		VS	VS	()	
161	D-WA/30950/2025	SABITRI MOHANTY STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	//	LOD20240000200C202500356
		VS	VS	()	
162	D-WA/31017/2025	DR. RAJENDRA NARAYAN SAHU DR. PRASANTA KUMAR MOHANTY	JANMEJAYA KATIKIA	//	
		VS	VS	()	
163	D-WP(C)/30864/2025	STATE OF ODISHA MANOJ KUMAR PATI	SWAPNIL ROY	//	AOR20220001600C202500086
		VS	VS	()	
164	D-WP(C)/30865/2025	STATE OF ODISHA ASHOK KUMAR BEHERA	SWAPNIL ROY	//	AOR20220001600C202500087
		VS	VS	()	
165	D-WP(C)/30866/2025	STATE OF ODISHA ODYSSEY LEISURE PVT LTD	RANJAN KUMAR ROUT	//	AOR20230000872C202500059
		VS	VS	()	
166	D-WP(C)/30867/2025	STATE OF ODISHA DURYODHAN SAMAL	SWAPNIL ROY	//	AOR20220001600C202500088
		VS	VS	()	
167	D-WP(C)/30868/2025	STATE OF ODISHA ANANTA TAKARI	DEBASHISHA HOTA	//	AOR20220001293C202500020
		VS	VS	()	
168	D-WP(C)/30869/2025	UNION OF INDIA TRILOCHAN RANA	SRINIVAS MOHANTY	//	AOR20240000732C202500024
		VS	VS	()	
169	D-WP(C)/30870/2025 WP(C)/21590/2025	STATE OF ODISHA M/S MALATI CONSTRUCTION, CUTTACK	SITANSU MOHAN SINGH	//	
		VS	VS	()	
170	D-WP(C)/30871/2025 WP(C)/21599/2025	STATE OF ODISHA AMIT KUMAR DAS	SITANSU MOHAN SINGH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/30875/2025	STATE OF ODISHA SOURI PRASAD BISWAL VS	SUDARSAN BEHERA VS	// // 0	
172	D-WP(C)/30876/2025	STATE OF ODISHA MUKHI GOPAL KRISHNA VS	GIRIDHARI SINGH VS	// // 0	
173	D-WP(C)/30877/2025	STATE OF ODISHA PADMANAV SWAIN VS	SRINIBASH SATAPATHY VS	// // 0	
174	D-WP(C)/30878/2025	THE STATE OF ORISSA RADHA BINOD SAMANTRAY VS	SOUMYA RANJAN MOHANTY VS	// // 0	
175	D-WP(C)/30879/2025	STATE OF ODISHA UPENDRA SWAIN VS	MOHIT KUMAR PATI VS	// // 0	AOR20220001535C202500148
176	D-WP(C)/30880/2025	STATE OF ODISHA RAMAKANTA JENA VS	PITAMBAR BEHERA VS	// // 0	AOR20220003697C202500016
177	D-WP(C)/30882/2025	STATE OF ODISHA MADHUSMITA DAS VS	SUBHADUTTA ROUSTRAY VS	// // 0	
178	D-WP(C)/30883/2025	STATE OF ODISHA BASANTI SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // 0	
179	D-WP(C)/30884/2025	STATE OF ODISHA PRASANNA KUMAR GIRI VS	SITANSU MOHAN SINGH VS	// // 0	
180	D-WP(C)/30885/2025	STATE OF ODISHA RANJITA KUMARI PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
181	D-WP(C)/30887/2025	STATE OF ODISHA MANORAMA PATRA VS RESERVE BANK OF INDIA, KHURDA	BADRINARAYAN PANDA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/30889/2025	MANJUBALA BARIK VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //	
183	D-WP(C)/30891/2025	JHARANA NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
184	D-WP(C)/30892/2025	BALLAV CHARAN BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
185	D-WP(C)/30893/2025	NISAMANI MOHANTY VS COLLECTOR CUM DIST.MAGISTRATE CUTTACK	GYANESWAR SATPATHY VS	// 0 //	
186	D-WP(C)/30894/2025	PARAMANANDA ROUT VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
187	D-WP(C)/30895/2025 WP(C)/21612/2025	PRABASH KUMAR MISHRA VS ASST. REGISTRAR OF COOPERATIVE SOCIETIES CHHATRAPUR, GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //	
188	D-WP(C)/30896/2025	BRAHMANANDA PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLGY, BBSR	SANJIB MOHANTY VS	// 0 //	
189	D-WP(C)/30897/2025	RATNAPRAVA BAI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
190	D-WP(C)/30898/2025 WP(C)/21571/2025	PRANGYA PRAMITA SAMAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
191	D-WP(C)/30899/2025	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202500018
192	D-WP(C)/30902/2025	NILAMANI SAHOO VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //	
193	D-WP(C)/30904/2025	SASWAT DASH	NIRANJAN PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WP(C)/30905/2025	THE SECY, REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR GOLEKHA CHANDRA BEHERA	TAPAN KUMAR BISWAL	//	AOR20220001295C202500016
		VS	VS	()	
195	D-WP(C)/30907/2025	GENERAL MANAGER CORPORATE SERVICE DEPT CSD BANK OF INDIA HEAD OFFICE SUBASI BEHERA	SANJIB MOHANTY	//	
		VS	VS	()	
196	D-WP(C)/30908/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR JYOTSNA @ JYOTCHHANA KUMARI SAMAL	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
197	D-WP(C)/30909/2025	STATE OF ODISHA SOUBHAGYA SAHU	NIMAIN CHARAN NAYAK	//	
		VS	VS	()	
198	D-WP(C)/30910/2025	STATE OF ODISHA GUNESH BARIK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
199	D-WP(C)/30911/2025	TAHASILDAR, MAHAKALPADA, KENDRAPADA SURENDRA NATH NAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500124
		VS	VS	()	
200	D-WP(C)/30912/2025	STATE OF ODISHA M/S PRIYABRATA PANDA	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500054
		VS	VS	()	
201	D-WP(C)/30913/2025	Pr. COMMISSIONER CGST AND CENTRAL EXCISE, CGST AND CX COMMISSIONERATE DIBYASINGH BISWAL	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
202	D-WP(C)/30914/2025	STATE OF ODISHA ANAM CHANDRA SAMANTRAY	NIRA SUNDAR PANDA	//	
		VS	VS	()	
203	D-WP(C)/30915/2025	STATE OF ODISHA BAPUJI ROUT	NIRA SUNDAR PANDA	//	
		VS	VS	()	
204	D-WP(C)/30916/2025	STATE OF ODISHA SAIRENDHRI SAHU	SARAT KUMAR JENA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/30917/2025	VICE CHANCELLOR, SHRI JAGANNATH SANSKRIT VISHVIDYALAYA, PURI PRAMOD PATNAIK VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// // 0 //	
206	D-WP(C)/30919/2025	BIBEKANANDA PARIDA VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500024
207	D-WP(C)/30920/2025	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
208	D-WP(C)/30921/2025	NABAKISHROE MAJHI VS PRINCIPAL SECY, DEPT. OF MSME, ODISHA SECRETARIAT, BBSR	SUDHANSU KUMAR DAS VS	// 0 //	
209	D-WP(C)/30922/2025	DEBENDRA PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
210	D-WP(C)/30923/2025	MOHAMMAD SHANAWAZ VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
211	D-WP(C)/30924/2025	RAJESH KUMAR DAS VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
212	D-WP(C)/30925/2025	SABITA BAG VS COLLECTOR CUM DIST.MAGISTRATE, RAYAGADA	DIGAMBAR SETHI VS	// 0 //	
213	D-WP(C)/30926/2025	ASUTOSH MOHAPATRA VS SK. MANWAR ALLI	SURYASNATA MOHAPATRA VS	// 0 //	
214	D-WP(C)/30931/2025	ANITA RAY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
215	D-WP(C)/30932/2025	THE MANAGING DIRECTOR ODISHA STATE HOUSING BOARD, KUNIBERA VS CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRUTUITY ACT CUM DIVISIONAL LABOUR COMMISSIONER, KHURDA	SOBODI KUMAR VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/30933/2025	SPRINGVILLE GREENS LLP, KHORDHA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/30934/2025	SRUSTIDHAR PANDA VS ASST. COMMISSIONER CGST AND CENTRAL EXCISE, BALASORE	MADHAB LAL AGARWAL VS	// 0 //	
218	D-WP(C)/30935/2025	PADMABATI @ MUNIA SAHOO VS RAJ KUMARI JAIN	GIRIJA PRASAD DUTTA VS	// 0 //	
219	D-WP(C)/30936/2025	LAXMINARAYAN PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	
220	D-WP(C)/30940/2025	SUSHANTA KUMAR RANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
221	D-WP(C)/30941/2025	SANJAY KUMAR DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500034
222	D-WP(C)/30942/2025	PRITISH ROUT VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //	
223	D-WP(C)/30944/2025	DILLIP KUMAR MAHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
224	D-WP(C)/30946/2025	M/S. SHREE TRADERS, BBSR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //	
225	D-WP(C)/30947/2025	SIMANTA KUMAR DASH VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BBSR VI RANGE	DAITARI BEHERA VS	// 0 //	
226	D-WP(C)/30949/2025	KUNTI SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
227	D-WP(C)/30951/2025	TIKINA NAYAK	ARJUNA CHARANA BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/30953/2025	RAHIM KHAN	ITISHREE TRIPATHY	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF STATE TAX, CT AND GST, KENDRAPARA		//	
229	D-WP(C)/30954/2025	SRIMANTA KUMAR SARAF	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/30955/2025	CHODAGANGA MEHER	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/30956/2025	RANJIT KUMAR MOHARANA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/30958/2025	SUVENDU BASURI	SIDDHARTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/30959/2025	PRABIR KUMAR DAS		//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/30960/2025	SWADHIN KUMAR SRICHANDAN	RAJJEET ROY	//	AOR20220001462C202500095
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/30961/2025	BIDYUT KUMAR PANIGRAHI	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/30962/2025	SANTILATA DUTTA	SAPAN KUMAR PAL	//	AOD20240000545C202500006
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/30963/2025	DHARMENDRA KUMAR NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/30964/2025	RABINDRA KUMAR MOHAPATRA	SHIVSANKAR MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/30966/2025	STATE OF ODISHA P.HARISHANKAR VS	NIRANJAN LENKA VS	// // ()	
240	D-WP(C)/30967/2025	STATE OF ODISHA SASMITA SAHOO VS	SOUBHAGYA KUMAR RATH VS	// // ()	AOR20220004309C202500038
241	D-WP(C)/30968/2025	STATE OF ODISHA JYOTIRAJ DASH VS	SATYAJIT MOHAPATRA VS	// // ()	
242	D-WP(C)/30969/2025	UNION OF INDIA BASANTA KUMAR SWAIN VS	PABITRA KUMAR BEHERA VS	// // ()	
243	D-WP(C)/30971/2025	STATE OF ODISHA MIR JABIR VS	CHINMAYI TRIPATHY VS	// // ()	AOD20250000928C202500012
244	D-WP(C)/30972/2025 WP(C)/21606/2025	STATE OF ODISHA PRASANA KUMAR TARAI VS	PARSURAM DAS VS	// // ()	
245	D-WP(C)/30974/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SUDHIR KUMAR MALLICK VS	// // ()	
246	D-WP(C)/30975/2025	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK BULU JENA VS	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK GEETA RANI MALLICK VS	// // ()	
247	D-WP(C)/30976/2025	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK HEMANTA KUMAR KHAMARI VS	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK SANGRAM JENA VS	// // ()	
248	D-WP(C)/30978/2025	STATE OF ODISHA SAMEER SETHI VS	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK GEETA RANI MALLICK VS	// // ()	
249	D-WP(C)/30979/2025	STATE OF ODISHA RITUPARNA SAHOO VS	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK DEBASIS SAHOO VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/30980/2025	KAMALA DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
251	D-WP(C)/30981/2025	SUSHANTA KUMAR DASH VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
252	D-WP(C)/30982/2025	RANGADHAR PANDA VS SETTLEMENT OFFICER, MAJOR SETTEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
253	D-WP(C)/30984/2025	MIR JABIR VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// 0 //	AOD20250000928C202500013
254	D-WP(C)/30985/2025	BRAJA KISHORE SINGH VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
255	D-WP(C)/30987/2025	DEEPAK PATTNAIK VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, KHURDA	GEETARANI MALLICK VS	// 0 //	
256	D-WP(C)/30988/2025	BHAGYALAXMI PADHY VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	GEETA RANI MALLICK VS	// 0 //	
257	D-WP(C)/30990/2025	SUSANTA KUMAR SENAPATI VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
258	D-WP(C)/30991/2025	PRAFULLA KUMAR SAHOO VS STATE OF ORISSA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
259	D-WP(C)/30993/2025	NAMA SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
260	D-WP(C)/30994/2025	M.M.MINNING COMPANY, JHARKHAND VS MAHANADI COALFIELDS LIMITED	GOUTAM RAI VS	// 0 //	
261	D-WP(C)/30997/2025	BIJAYANANDA ROUT	BIREN SANKAR TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/30998/2025	K.SANGRAM SUBUDHI	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/30999/2025	DILLIP KUMAR BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK		//	
264	D-WP(C)/31000/2025	NIRMAL CHANDRA SAHU	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK		//	
265	D-WP(C)/31001/2025	HARIHARA NAYAK	MIHIR SEKHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/31002/2025	BIJAYA KUMAR SAMANTARAY	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
		SECY, PANCHAYAT RAJ DEPT., ODISHA		//	
267	D-WP(C)/31003/2025	BANSAL INFRAPROJECTS PVT LTD	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500101
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/31004/2025	BISWAJIT GHOSE	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK		//	
269	D-WP(C)/31005/2025	DIBAKAR SAHOO	AMIYA RANJAN SETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/31006/2025	SK. NAIMUDDIN	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/31007/2025	SWAGATIKA SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/31010/2025	SWOSTI PREMIUM LTD, BBSR	AMIT PATTNAIK	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/31012/2025	STATE OF ODISHA PRANATI BARIK VS TAHASILDAR, MAHAKALPADA	PRAFULLA CHANDRA ACHARYA VS	// // 0 //	
274	D-WP(C)/31014/2025	RINGI @ RINKEY BARIK VS TAHASILDAR, MAHAKALPADA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
275	D-WP(C)/31015/2025	NIRANJAN PATRA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //	
276	D-WP(C)/31018/2025	KEDAR SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
277	D-WP(C)/31019/2025	GITANJALI SAHU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
278	D-WP(C)/31020/2025	RANJIT KUMAR KHILAR VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //	
279	D-WP(C)/31022/2025	SAROJA KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
280	D-WP(C)/31023/2025	SAROJA KUMAR DASH VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //	
281	D-WP(C)/31024/2025	SARATHI BISWAS VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	// 0 //	
282	D-WP(C)/31025/2025	KANCHANPRIYA DEY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
283	D-WP(C)/31026/2025	LALAT KISHORE RAJ VS SUPERINTENDENT OF POLICE, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/31028/2025	SOURAVA JYOTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
285	D-WP(C)/31030/2025	JINATAMA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
286	D-WP(C)/31032/2025	RINKU KUMAR DAS VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //	
287	D-WP(C)/31033/2025	ADHIRA BHOI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
288	D-WP(C)/31035/2025	DILLIP KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
289	D-WP(C)/31038/2025	PREMARAJ DASH VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //	
290	D-WP(C)/31040/2025	M/S. MAA MANGALA PHARMACEUTICALS, CUTTACK VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, CUTTACK -I	KAXMI NARAYAN SAHOO VS	// 0 //	
291	D-WP(C)/31042/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
292	D-WP(C)/31043/2025	SANTOSH KUMAR PATNAIK VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //	
293	D-WP(C)/31046/2025	DIBAKAR MAHANTA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //	
294	D-WP(C)/31048/2025	PURNA CHANDRA GOCHHIKAR VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //	
295	D-WP(C)/31049/2025	BINAYAK BEHERA	SRIKANTA MAHUNTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/31051/2025	GIREN BAIDYA	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE TAHASILDAR, MAHAKALAPARA		//	
297	D-WP(C)/31052/2025	BISHNU CHARAN BEHERA	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/31053/2025	SANATANA RANA	LALITENDU MISHRA	//	AOR20220001610C202500060
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/31055/2025	ANADI CHARAN BEHERA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/31056/2025	AJIT KUMAR PATNAIK	SANTOSH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/31058/2025	DR.AMARENDRA MOHAPATRA	SATYA SUNDAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/31061/2025	AJAY KUMAR SAHOO	DEBABRATA DAS	//	
		VS	VS	0	
		REGIONAL TRANSPORT AUTHORITY, BALASORE		//	
303	D-WP(C)/31062/2025	GANESWAR SETHI	ADISHA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/31063/2025	RABINDRA ENTERPRISE, BBSR	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR		//	
305	D-WP(C)/31064/2025	M/S STAPATI INTERIORS PRIVATE LIMITED, PURI	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	0	
		ODISHA GRAMYA BANK, KHORDHA		//	
306	D-WP(C)/31065/2025	DULHAN SAHU	ASHIS KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WPCRL/23539/2025	STATE OF ODISHA BALABHADRA BEHERA VS	SAROJ KUMAR PADHI VS	// /0 ()	
308	D-ABLAPL/23352/2025	STATE OF ODISHA RAJESH KUMAR INANI VS	AJIT KUMAR RAUT VS	// BELPAHAR /152 /2025 ()	
309	D-ABLAPL/23354/2025	STATE OF ODISHA DEEPAK MAHALIK @ DIPAK KUMAR MAHALIK VS	BISWAJIT SAHOO VS	// RAMACHANDRAPUR /187 /2025 ()	
310	D-ABLAPL/23355/2025	STATE OF ODISHA DEBASIS MOHAPATRA VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP /190 /2025 ()	AOR20220001558C202500156
311	D-ABLAPL/23356/2025	STATE OF ODISHA RAMANATH PRADHAN @ BULU VS	PRAMOD KUMAR JENA VS	// SINGLA /150 /2025 ()	
312	D-ABLAPL/23357/2025	STATE OF ODISHA BIRENDRA NAYAK VS	RAKESH SHARMA VS	// KENDRAPARA SADAR /339 /2025 ()	
313	D-ABLAPL/23358/2025	STATE OF ODISHA ADARSH AGARWAL VS	GYANA RANJAN MAHAPATRA VS	// LAKHANPUR /140 /2025 ()	
314	D-ABLAPL/23359/2025	STATE OF ODISHA NANDKISHOR AGRAWAL VS	GYANA RANJAN MAHAPATRA VS	// LAKHANPUR /140 /2025 ()	
315	D-ABLAPL/23361/2025	STATE OF ODISHA SAROJKANTA PARIDA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /348 /2025 ()	
316	D-ABLAPL/23363/2025	STATE OF ODISHA BISWAJIT NAYAK @ ANIL NAYAK VS	ARIJEET MISHRA VS	// BHARATPUR PS /334 /2025 ()	
317	D-ABLAPL/23364/2025	STATE OF ODISHA RUPAKANTA TARAI VS STATE OF ODISHA	JANMEAJAYA DASH VS	// DHENKANAL TOWN /426 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/23366/2025	BIJAY PAL @ BIJU PAL VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	JALESWAR /296 /2025 () //	
319	D-ABLAPL/23371/2025	RASHMI RANJAN BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CHANDRASEKHARPUR /232 /2025 () //	
320	D-ABLAPL/23373/2025	ABDUL ADIL KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /560 /2025 () //	AOR20220003722C202500134
321	D-ABLAPL/23375/2025	SANJEEV @ SANJIB RAO VS STATE OF ODISHA	ANKIT PRASAD VS	PATNAGARH /224 /2025 () //	
322	D-ABLAPL/23379/2025	SESHADEV KHATUA @ SATYABADI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /193 /2025 () //	
323	D-ABLAPL/23382/2025	SURESH KUMAR JETHY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	TALCHER TOWN /820 /2024 () //	
324	D-ABLAPL/23383/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //	
325	D-ABLAPL/23388/2025	ASHOK KUMAR SAMANTRAY VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	GURUDIJHATIA /212 /2024 () //	
326	D-ABLAPL/23391/2025	BISHNU PRASAD BISWAL @ BISHNUPADA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /133 /2025 () //	
327	D-ABLAPL/23392/2025	GURU PRASAD BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /133 /2025 () //	
328	D-ABLAPL/23393/2025	BIMAL KUMAR SAHU @ AADA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /464 /2024 () //	
329	D-ABLAPL/23399/2025	MANGULI @ MD. JAHANGIR	CHHABI BEHERA	PIPLI /453 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/23406/2025	STATE OF ODISHA SAROJAKANTA PARIDA	BISWARANJAN DALAI	MARSHAGHAI /216 /2025	AOR20220003722C202500135
		VS	VS	()	
331	D-ABLAPL/23409/2025	STATE OF ODISHA SWARNALATA JENA @ SWARNA JENA	JYOTIRMAYA SAHOO	KANAS /71 /2025	
		VS	VS	()	
332	D-ABLAPL/23410/2025	STATE OF ODISHA NIRANJAN PARIDA @ GELLU	JYOTIRMAYA SAHOO	BEGUNIA P.S. /84 /2023	
		VS	VS	()	
333	D-ABLAPL/23411/2025	STATE OF ODISHA MAHENDRA PRADHAN	JYOTIRMAYA SAHOO	DIGAPAHANDI /214 /2025	
		VS	VS	()	
334	D-ABLAPL/23413/2025	STATE OF ODISHA SARADA @ SARADA PRASAD SAHOO	SAMVIT MOHANTY	JAGATSINGPUR /248 /2025	
		VS	VS	()	
335	D-ABLAPL/23414/2025	STATE OF ODISHA ASHISH KUMAR RAJ	MANAS KUMAR CHAND	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
336	D-ABLAPL/23417/2025	STATE OF ODISHA BHAGYADHAR @ KANHA MALIK	DURGA PRASANNA MISHRA	BHADRESWAR /92 /2023	
		VS	VS	()	
337	D-ABLAPL/23418/2025	STATE OF ODISHA K. KAMESWAR READY @ REDDY	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /215 /2025	
		VS	VS	()	
338	D-ABLAPL/23420/2025	STATE OF ODISHA GANESWAR RANA	DEEP KUMAR MOHANTY	SUKINDA /188 /2025	
		VS	VS	()	
339	D-ABLAPL/23421/2025	STATE OF ODISHA SASMITA PATTNAIK @ DR SASMITA PATNAIK	SANJIB KUMAR BHANJADEO	EOW,BHUBANESWAR /12 /2021	
		VS	VS	()	
340	D-ABLAPL/23422/2025	STATE OF ODISHA (EOW) SUDARSAN JENA	KAUSHAL HUSSAIN	INFCITY PS /322 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/23424/2025	STATE OF ODISHA BIRANCHI NARAYAN BEHERA VS	HEMANTA KUMAR MOHANTA VS	// KHUNTA /211 /2025 ()	
342	D-ABLAPL/23425/2025	STATE OF ODISHA BIDYADHAR GOCHHAYAT VS	PANCHANAN PANIGRAHI VS	// BALIMI /124 /2025 ()	AOD2024000001C202500154
343	D-ABLAPL/23428/2025	STATE OF ODISHA PRATAP JENA VS	SNEHASISH BEHERA VS	// / /0 ()	
344	D-ABLAPL/23431/2025	STATE OF ODISHA BIBEKANANDA SAHU VS	AMIT PRASAD BOSE VS	// BOUDH /318 /2025 ()	
345	D-ABLAPL/23432/2025	STATE OF ODISHA LAXMIDHAR PADHIARY VS	BHABANI SHANKAR RAYAGURU VS	// BARAMBA /168 /2025 ()	
346	D-ABLAPL/23433/2025	STATE OF ODISHA KABITA MANJARI RATH VS	GOUTAM KUMAR ACHARYA VS	// MAHILA P.S.(BBSR) /209 /2025 ()	
347	D-ABLAPL/23434/2025	STATE OF ODISHA SARTHAK SOURAV MOHAPATRA VS	GOUTAM KUMAR ACHARYA VS	// MAHILA P.S.(BBSR) /209 /2025 ()	
348	D-ABLAPL/23438/2025	STATE OF ODISHA SURESH NAYAK VS	SATYA RANJAN MULIA VS	// / /0 ()	
349	D-ABLAPL/23441/2025	STATE OF ODISHA SANJAY KUMAR MALLIK VS	CHANDRA SEKHAR PADHI VS	// TIGIRIA /128 /2025 ()	
350	D-ABLAPL/23442/2025	STATE OF ODISHA SAROJ DAS VS	BADAL KUMAR BEHERA VS	// BALIAPAL /200 /2025 ()	AOR20220001087C202500065
351	D-ABLAPL/23444/2025	STATE OF ODISHA DEBENDRA NATH BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// SAHADEV KHUNTA /247 /2025 () //	AOD20240000348C202500023

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/23447/2025	SATYABHAMA SENA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /569 /2025 () //	
353	D-ABLAPL/23452/2025	RANJIT MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /191 /2025 () //	
354	D-ABLAPL/23453/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /444 /2025 () //	
355	D-ABLAPL/23454/2025	BIKASH PATRA @ BIKASH CHANDRA PATRA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /191 /2025 () //	
356	D-ABLAPL/23456/2025	PRABHAS DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SAHADEV KHUNTA /248 /2025 () //	
357	D-ABLAPL/23462/2025	KABITA BHUYAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /132 /2025 () //	
358	D-ABLAPL/23463/2025	ARUNA MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /222 /2025 () //	
359	D-ABLAPL/23468/2025	AMZAD ALLI KHAN @ AMAZAD ALLI KHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MAHILA P.S.(BBSR) /191 /2025 () //	
360	D-ABLAPL/23469/2025	SANTOSH KUMAR BARAL @ MITU BARAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /172 /2025 () //	AOR20220001736C202500035
361	D-ABLAPL/23470/2025	JAKIR SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /129 /2025 () //	
362	D-ABLAPL/23471/2025	SAMIR KUMAR TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202500022
363	D-ABLAPL/23472/2025	HASAN SAHA	JAYANTA KUMAR MAJHI	GOPALPUR /98 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/23474/2025	BIJAY JENA	JAYANTA KUMAR MAJHI	SINGLA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/23475/2025	AKSHAYA KUMAR BEHERA	VIVEKANANDA JENA	SORO /543 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/23476/2025	SANJAYA KUMAR GHOSH	CHEERA RANJAN SATAPATHY	BANARAPAL /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/23479/2025	SANJAYA KUMAR GHOSH	CHEERA RANJAN SATAPATHY	BANARAPAL /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/23481/2025	SADASHIB GOUDA	SIDDHARTH GOUTAM DAS	KHALLIKOTE /634 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/23485/2025	MUNTAJ KHAN	BIJAY KUMAR BEHERA	NIRAKARPUR /169 /2025	AOR20220001736C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/23486/2025	SATYAPRIYA RATASING	BIJAY KUMAR BEHERA	NIRAKARPUR /172 /2025	AOR20220001736C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/23487/2025	SHIBA RANJAN MALIK @ SIBA RANJAN MALIK	DIBYAJYOTI SAHOO	AGARAPADA /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/23490/2025	SANDEEP KUMAR PATEL @ SANDIP PATEL	DIBYAJYOTI SAHOO	JHARSUGUDA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/23492/2025	HASAN SAHA	JAYANTA KUMAR MAJHI	GOPALPUR /100 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/23494/2025	NANDKISHOR AGRAWAL	GYANA RANJAN MAHAPATRA	BELPAHAR /152 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/23495/2025	STATE OF ODISHA SADA NAYAK @ SADANANDA NAYAK @ SADANANDA NAYAK PANDA VS	ADITYA KRISHNA PANDA VS	// BAMUNIGAM /73 /2025 ()	
376	D-ABLAPL/23497/2025	STATE OF ODISHA HIMANSU BISWAL @ HIMANSHU SEKHAR BISWAL VS	AMIYA RANJAN SWAIN VS	// SOSO /65 /2025 ()	
377	D-ABLAPL/23499/2025	STATE OF ODISHA GANESH CHANDRA NAIK VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
378	D-ABLAPL/23502/2025	STATE OF ODISHA SUBASH CHANDRA MALLICK VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
379	D-ABLAPL/23503/2025	STATE OF ODISHA SANJEEV @ SANJIB RAO VS	JAYANTA KUMAR PADHI VS	// PATNAGARH /221 /2025 ()	
380	D-ABLAPL/23506/2025	STATE OF ODISHA SUNIL BASHAK @ SUNIL BASAK VS	BHARAT BHUSAN ROUSTRAY VS	// BANARAPAL /347 /2025 ()	
381	D-ABLAPL/23507/2025	STATE OF ODISHA BIRENDRA KUMAR SAHOO VS	DR. SUSANT KUMAR KANUNGO VS	// / 0 ()	
382	D-ABLAPL/23508/2025	UNION OF INDIA KARTIKA @ RAMSANKAR BAR VS	KUMAR KASHYAP VS	// SINGLA /150 /2025 ()	AOR20230000401C202500017
383	D-ABLAPL/23509/2025	STATE OF ODISHA BADAL PRADHAN VS	DR. SUSANT KUMAR KANUNGO VS	// / 0 ()	
384	D-ABLAPL/23511/2025	UNION OF INDIA PINKU GHADEI VS	SATYA MOHAPATRA VS	// KUJANGA /166 /2025 ()	
385	D-ABLAPL/23512/2025	STATE OF ODISHA SUSHANT @ SUBRAT BARIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /673 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23513/2025	MIHIR RANJAN PATTANAYAK @ TULU BABU VS STATE OF ODISHA	RAJESH KUMAR TRIPATHY VS	KUJANGA /275 /2025 () //	
387	D-ABLAPL/23514/2025	PANCHANAN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /9 /2025 () //	
388	D-ABLAPL/23518/2025	KRUPASINDHU PRADHAN @ BALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /200 /2025 () //	
389	D-ABLAPL/23519/2025	SUDHANSU RAM MEHER @ SUDHANSU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LOISINGHA(BOLANGIR) /196 /2025 () //	
390	D-ABLAPL/23522/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /151 /2025 () //	
391	D-ABLAPL/23525/2025	GOPABANDHU PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /190 /2025 () //	
392	D-ABLAPL/23526/2025	SUBRAT NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	AUL /203 /2025 () //	
393	D-ABLAPL/23528/2025	SANJEEV @ SANJIB RAO VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	PATNAGARH /222 /2025 () //	
394	D-ABLAPL/23532/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	//0 () //	
395	D-ABLAPL/23534/2025	NAURI @ PRADEEP DAS VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	COLLIERY /617 /2023 () //	
396	D-ABLAPL/23541/2025	BAIKUNTHA BIBHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /189 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :01/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/23415/2025 CRLMA/ /	DEBABRATA MISHRA MP	LAXMIDHAR DASH	31/2025
2	D-SAO/9/2022 SAO/9/2022	SASHANKA SEKHAR NANDA MP	AMIT PRASAD BOSE	35/2025
3	D-TRPCRL/23225/2025 TRPCRL/ /	SIVANANDA PATTNAYAK MP	MANOJ KUMAR NAYAK	72/2025
4	D-MSA/30702/2025 MSA/ /	RANJAN KUMAR ROUL MP	SOUMYA MISHRA	104/2025
5	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	UPENDRA KUMAR SAMAL	106/2025
6	D-CRLMP/23451/2025 CRLMP/ /	SANJAY PATRA MP	SACHIDANANDA SAHOO	176/2025
7	D-CRLMP/23537/2025 CRLMP/ /	SAISHANKAR CHOUDHURY MP	JAYDEEP PAL	177/2025
8	D-TRP(C)/30874/2025 TRP(C)/ /	NABANITA SAHOO MP	RANJIT KESHARI SAMAL	265/2025
9	D-RVWPET/365/2019 RVWPET/365/2019	BHAGYADHAR MOHAPATRA MP		291/2025
10	D-RVWPET/30970/2025 RVWPET/ /	PARESH KUMAR RAY MP	BIPLABA P.B. BAHALI	292/2025
11	D-RPFAM/30169/2025 RPFAM/ /	RAJIB PATNAIK @ RAJIB KUMAR PATTNAYAK MP	ABHIRMAL KISHORE RATH	333/2025
12	D-CMAPL/30965/2025 CMAPL/ /	RATNAMANI SENAPATI MP	PUSPAK KUMAR SAHOO	396/2025
13	D-MATA/30996/2025 MATA/ /	JOGAMAYA MISHRA@TRIPATHY MP	BISHNU PRASAD PRADHAN	399/2025
14	D-MATA/30996/2025 MATA/ /	JOGAMAYA MISHRA@TRIPATHY MP	BISHNU PRASAD PRADHAN	400/2025
15	D-MATA/31013/2025 MATA/ /	SANDHYARANI SAHOO MP	SIBA SANKAR SAMANTARAY	401/2025
16	D-MATA/31044/2025 MATA/ /	NAMITA MISHRA MP	ASISH MISHRA	402/2025
17	D-MATA/31044/2025 MATA/ /	NAMITA MISHRA MP	ASISH MISHRA	403/2025
18	D-FAO/22602/2024 FAO/242/2024	NEW INDIA ASSURANCE CO. L.T.D MP	ADAM ALI KHAN	705/2025
19	D-CRLREV/23380/2025 CRLREV/ /	DINESH KUMAR JENA MP	PRASANTA KUMAR DAS	709/2025
20	D-CRLREV/23380/2025 CRLREV/ /	DINESH KUMAR JENA MP	PRASANTA KUMAR DAS	710/2025
21	D-CRLREV/23380/2025 CRLREV/ /	DINESH KUMAR JENA MP	PRASANTA KUMAR DAS	711/2025
22	D-CRLREV/23384/2025 CRLREV/ /	JAYANTA KUMAR JENA MP	SMITA RANJAN PATNAIK	712/2025
23	D-CRLREV/23384/2025 CRLREV/ /	JAYANTA KUMAR JENA MP	SMITA RANJAN PATNAIK	713/2025
24	D-CRLREV/23440/2025 CRLREV/ /	OMM PRAKASH BARIK @ BASANTARA MP	BRUNDABAN ROUT	714/2025
25	D-CRLREV/23445/2025 CRLREV/ /	BASANTA KUMAR DAS MP	JAGABANDHU ROUT	715/2025
26	D-CRLREV/23455/2025	DEEPAK KUMAR DAS	BHABANI SHANKAR DAS	

	CRLREV/ /	MP		716/2025
27	D-CRLREV/23465/2025	URBASHI DASH	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		717/2025
28	D-CRLREV/23484/2025	MANORANJAN KAR	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		718/2025
29	D-CRLREV/23491/2025	UPENDRA NATH ANYAK	DR.KEDAR NATH TRIPATHY	
	CRLREV/ /	MP		719/2025
30	D-CRLREV/14839/2025	BIKRAM KHATUA	RABINDRA NATH PRUSTY	
	CRLREV/ /	MP		720/2025
31	D-CRLREV/23517/2025	BABY KUMBHAR @ BABI	HIMANSHU SEKHAR MISHRA	
	CRLREV/ /	MP		721/2025
32	D-BLAPL/11014/2025	REKA PATTANAIK	PRAFULLA KUMAR KHATEI	
	BLAPL/4023/2025	MP		823/2025
33	D-BLAPL/15431/2025	USTAD JAKIR HUSSAIN@KUTURU@ANWAR HUSSAIN	ARHUSAIN TNA PANDA	
	BLAPL/5340/2025	MP		824/2025
34	D-BLAPL/15228/2025	KALPANA SURYA	SUNIL KUMAR PANDA	
	BLAPL/5356/2025	MP		825/2025
35	D-BLAPL/17752/2025	BITTU KUMAR @ YADAV	SUBASH CHANDRA ACHARYA	
	BLAPL/6170/2025	MP		826/2025
36	D-RSA/234/2015	SACHINDRA CHARAN SAHU	M/S.SOUMYA MISHRA	
	RSA/234/2015	MP		1085/2025
37	D-RSA/234/2015	SACHINDRA CHARAN SAHU	M/S.SOUMYA MISHRA	
	RSA/234/2015	MP		1086/2025
38	D-RSA/17/2020	SITIKANTHA BARIK	SUMITRA MOHANTY	
	RSA/17/2020	MP		1087/2025
39	D-RSA/18649/2025	KUNJABIHARI BARIK		
	RSA/ /	MP		1088/2025
40	D-RSA/16912/2025	GANESH SHABAR	DHANANJAYA MUND	
	RSA/215/2025	MP		1089/2025
41	D-CMP/26543/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/1038/2025	MP		1181/2025
42	D-CMP/30906/2025	MINA DASH	AMITABH PRADHAN	
	CMP/1169/2025	MP		1182/2025
43	D-CMP/30957/2025	SIBANI BEHERA	NARAYAN PRASAD PARIJA	
	CMP/ /	MP		1183/2025
44	D-CMP/30973/2025	MANOJ KUMAR SAHOO	SUDEEPTA KUMAR SINGH	
	CMP/ /	MP		1184/2025
45	D-CMP/31008/2025	CH. JAGADEV PRASAD NANDA	KHETRA MOHAN DHAL	
	CMP/ /	MP		1185/2025
46	D-CMP/31011/2025	PRATAP CHANDRA BEHERA	SUSANTA KUMAR JETHY	
	CMP/ /	MP		1186/2025
47	D-CMP/31016/2025	CHITARANJAN @ CHITTA RANJAN HARICHANDAN	CHANDANU MISHRA	
	CMP/ /	MP		1187/2025
48	D-CMP/31050/2025	JOGENDRA BEHERA	J.K.MISHRA (2)	
	CMP/ /	MP		1188/2025
49	D-ABLAPL/12403/2025	RAJU @ RAJKISHORE NAYAK		
	ABLAPL/4898/2025	MP		1436/2025
50	D-ABLAPL/16038/2025	MADHUSUDAN PRADHAN	PITAMBAR BEHERA	
	ABLAPL/6504/2025	MP		1437/2025
51	D-ABLAPL/13477/2025	SK.GOLAM AZAD		
	ABLAPL/5199/2025	MP		1438/2025
52	D-ABLAPL/20718/2025	PHAKURA ALLI KHAN @ FAK ALLI		
	ABLAPL/8204/2025	MP		1439/2025
53	D-ABLAPL/20713/2025	SAHILDDIN AHMED		
	ABLAPL/8188/2025	MP		1440/2025
54	D-ABLAPL/13042/2025	PRASANNA BARIK		
	ABLAPL/5222/2025	MP		1441/2025
55	D-ABLAPL/14859/2025	GUDU JENA @ LOKANATH JENA		
	ABLAPL/5898/2025	MP		1442/2025
56	D-ABLAPL/12422/2025	ASHOK KUMAR PARIDA		
	ABLAPL/4822/2025	MP		1443/2025
57	D-MACA/30872/2025	JALENDRA JENA	PRADEEP KUMAR MISHRA	
	MACA/896/2025	MP		1972/2025

58	D-MACA/30872/2025 MACA/896/2025	JALENDRA JENA MP	PRADEEP KUMAR MISHRA	1973/2025
59	D-MACA/3474/2025 MACA/286/2025	RELIANCE GENERAL INSURANCE COMPANY MP	SUBRINT. B.SRATHY	1974/2025
60	D-MACA/41456/2024 MACA/1053/2024	MANAGER(T.P. CLAIMS), CHOLAMANDALAM MP	ADAGENERAL INSURANCE COMPANY LTD., BBSR	1975/2025
61	D-MACA/30937/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	T.PHIMBISAR PARTI	1976/2025
62	D-MACA/30977/2025 MACA/ /	NATIONAL INSURANCE COMPANY LTD. MP	JYOTI RANJAN DEO	1977/2025
63	D-CRLMC/1019/2025 CRLMC/176/2025	GAJENDRA BEHERA MP		2072/2025
64	D-CRLMC/22186/2025 CRLMC/2819/2025	DIBAKARA SAGRIA MP		2073/2025
65	D-CRLMC/22192/2025 CRLMC/2822/2025	DIBAKARA SAGRIA MP		2074/2025
66	D-CRLMC/22179/2025 CRLMC/ /	DIBAKARA SAGRIA MP	MANAS KUMAR CHAND	2075/2025
67	D-CRLMC/23458/2025 CRLMC/ /	ARATI MEHER MP	KSHIROD KUMAR ROUT	2076/2025
68	D-CRLMC/23461/2025 CRLMC/ /	RAMESH CHANDRA MOHANTY MP	KASHINATH PATTANAIAK	2077/2025
69	D-CRLMC/21391/2025 CRLMC/2622/2025	ABHILASH ROUT MP	NIRANJAN SINGH (1)	2078/2025
70	D-CRLMC/23493/2025 CRLMC/ /	MUKUNDA HANTAL MP	TUKUNA KUMAR MISHRA	2079/2025
71	D-CRLMC/23496/2025 CRLMC/ /	MAHADEO BADAIAK MP	ANJAN KUMAR BISWAL	2080/2025
72	D-CRLMC/5276/2025 CRLMC/762/2025	SOUMYA RANJAN BEHERA MP	JAGANNATH BHUYAN	2081/2025
73	D-CRLMC/23504/2025 CRLMC/ /	BHANJA GOCHHAYAT MP	BHARAT BHUSAN ROUSTRAY	2082/2025
74	D-CRLMC/23538/2025 CRLMC/ /	RABINDRA NATH GHORAI @ GHADAI MP	SOUMENDRA KUMAR NAYAK	2083/2025
75	D-CRLA/23377/2025 CRLA/ /	SUNARAM MAHANTA MP	ALOK KUMAR DAS	2118/2025
76	D-CRLA/23430/2025 CRLA/ /	DEBA KHABRA@KOBRA MP	SK. ZAFARULLA	2119/2025
77	D-CRLA/23430/2025 CRLA/ /	DEBA KHABRA@KOBRA MP	SK. ZAFARULLA	2120/2025
78	D-CRLA/1256/2023 CRLA/1256/2023	DIPU@LAXMIDHARA MOHANTY MP	SURYAKANTA DASMOHAPATRA	2121/2025
79	D-CRLA/1256/2023 CRLA/1256/2023	DIPU@LAXMIDHARA MOHANTY MP	SURYAKANTA DASMOHAPATRA	2122/2025
80	D-CRLA/464/2015 CRLA/464/2015	SMRUTISHREE@DOLLY PATNAIAK MP	M/S.SANGRAMJIT PANDA	2123/2025
81	D-CRLA/23488/2025 CRLA/ /	SANTOSH MOHANTA MP	ANJAN KUMAR BISWAL	2124/2025
82	D-CRLA/23488/2025 CRLA/ /	SANTOSH MOHANTA MP	ANJAN KUMAR BISWAL	2125/2025
83	D-CRLA/21181/2025 CRLA/ /	DEEPAK JUHARSINGH@KARTIK MP	AMLAN SHAKTI PAUL	2126/2025
84	D-WA/30873/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3424/2025
85	D-WA/30873/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3425/2025
86	D-WA/30873/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3426/2025
87	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3427/2025
88	D-WA/30948/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3428/2025
89	D-WA/30948/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	

	WA/ /	MP		3429/2025
90	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3430/2025
91	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3431/2025
92	D-WA/30950/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA,A.G.A	3432/2025
93	D-WA/27424/2025 WA/ /	VICE-CHANCELLOR,SAMBALPUR UNIVERSITY, MP	SAMBALPUR	3433/2025
94	D-WA/27424/2025 WA/ /	VICE-CHANCELLOR,SAMBALPUR UNIVERSITY, MP	SAMBALPUR	3434/2025
95	D-WP(C)/36625/2020 WP(C)/36625/2020	PABINI SAHOO MP		12925/2025
96	D-WP(C)/24612/2022 WP(C)/24612/2022	ADHIR RANJAN NAYAK MP	CHANDRA SEKHAR PANDA	12926/2025
97	D-WP(C)/30875/2025 WP(C)/ /	SOURI PRASAD BISWAL MP	SUDARSAN BEHERA	12927/2025
98	D-WP(C)/24609/2022 WP(C)/24609/2022	SOUMYA RANJAN PADHI MP	CHANDRA SEKHAR PANDA	12928/2025
99	D-WP(C)/30878/2025 WP(C)/ /	RADHA BINOD SAMANTRAY MP	SOUMYA RANJAN MOHANTY	12932/2025
100	D-WP(C)/33898/2024 WP(C)/19411/2024	NILAKANTHA MUDULI MP	JAJATI KESHARI KHUNTIA	12933/2025
101	D-WP(C)/30765/2025 WP(C)/21472/2025	AJAYA KUMAR NAYAK MP	DEEPAK KUMAR MOHAPATRA	12934/2025
102	D-WP(C)/30880/2025 WP(C)/ /	RAMAKANTA JENA MP	PITAMBAR BEHERA	12935/2025
103	D-WP(C)/30882/2025 WP(C)/ /	MADHUSMITA DAS MP	SUBHADUTTA ROUSTRAY	12936/2025
104	D-WP(C)/23531/2025 WP(C)/16219/2025	DR.PARESH CHANDRA MOHANTA MP	SUBHADUTTA ROUSTRAY	12937/2025
105	D-WP(C)/30883/2025 WP(C)/ /	BASANTI SAHOO MP	SUBHADUTTA ROUSTRAY	12938/2025
106	D-WP(C)/24287/2025 WP(C)/17351/2025	DR.SWADESH KUMAR MOHANTY MP	SUBHADUTTA ROUSTRAY	12939/2025
107	D-WP(C)/24287/2025 WP(C)/17351/2025	DR.SWADESH KUMAR MOHANTY MP	DR. JITENDRA KUMAR LENKA	12940/2025
108	D-WP(C)/30885/2025 WP(C)/ /	RANJITA KUMARI PANDA MP	SUBHADUTTA ROUSTRAY	12941/2025
109	D-WP(C)/30887/2025 WP(C)/ /	MANORAMA PATRA MP	BADRINARAYAN PANDA	12942/2025
110	D-WP(C)/23531/2025 WP(C)/16219/2025	DR.PARESH CHANDRA MOHANTA MP	DR. JITENDRA KUMAR LENKA	12943/2025
111	D-WP(C)/27668/2025 WP(C)/21062/2025	BHOLANATH BISHOI MP	SIDHARTH SANKAR MOHAPATRA	12944/2025
112	D-WP(C)/30893/2025 WP(C)/ /	NISAMANI MOHANTY MP	GYANESWAR SATPATHY	12945/2025
113	D-WP(C)/30895/2025 WP(C)/21612/2025	PRABASH KUMAR MISHRA MP	SHAKTI DATTA TRIPATHY	12946/2025
114	D-WP(C)/30898/2025 WP(C)/21571/2025	PRANGYA PRAMITA SAMAL MP	DIPTI RANJAN MOHAPATRA	12947/2025
115	D-WP(C)/27830/2025 WP(C)/20058/2025	MAA GOJABAYANI WSHG MIRINGIMUNDI MP	GOPAL PRASAD JENA	12948/2025
116	D-WP(C)/27398/2025 WP(C)/19226/2025	SANJAY KUMAR GIRI MP	GOPAL PRASAD JENA	12949/2025
117	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGICH, MP	SAMBALPUR	12950/2025
118	D-WP(C)/30899/2025 WP(C)/ /	HIMANSU SEKHAR SAHU MP	PRAVASH CHANDRA MAHAPATRA	12951/2025
119	D-WP(C)/28521/2025 WP(C)/20178/2025	BIPIN JENA MP	JUDHISTHIR SAHOO	12953/2025
120	D-WP(C)/30910/2025 WP(C)/ /	GUNESH BARIK MP	PRAFULLA CHANDRA ACHARYA	12954/2025

121	D-WP(C)/30914/2025 WP(C)/ /	ANAM CHANDRA SAMANTRAY MP	NIRA SUNDAR PANDA	12955/2025
122	D-WP(C)/30915/2025 WP(C)/ /	BAPUJI ROUT MP	NIRA SUNDAR PANDA	12956/2025
123	D-WP(C)/30917/2025 WP(C)/ /	PRAMOD PATTNAIK MP	NIRA SUNDAR PANDA	12957/2025
124	D-WP(C)/14135/2013 WP(C)/14135/2013	AJAY KU.MOHAPATRA MP	M/S.P.R.CHHATOI	12958/2025
125	D-WP(C)/30922/2025 WP(C)/ /	DEBENDRA PRADHAN MP	ARUN KUMAR PATRA	12959/2025
126	D-WP(C)/30923/2025 WP(C)/ /	MOHAMMAD SHANAWAZ MP	SIDHARTHA DAS	12960/2025
127	D-WP(C)/22202/2024 WP(C)/12708/2024	M/S.RAO INDUSTRIES, NABRANGPUR MP	SARADA PRASANNA SARANGI	12961/2025
128	D-WP(C)/30924/2025 WP(C)/ /	RAJESH KUMAR DAS MP	SIDHARTHA DAS	12962/2025
129	D-WP(C)/14623/2025 WP(C)/10561/2025	RAJESWARI GOUD MP	SHASHI BHUSAN JENA	12963/2025
130	D-WP(C)/30926/2025 WP(C)/ /	ASUTOSH MOHAPATRA MP	SURYASNATA MOHAPATRA	12964/2025
131	D-WP(C)/30919/2025 WP(C)/ /	BIBEKANANDA PARIDA MP	CHITRASEN PARIDA	12965/2025
132	D-WP(C)/19550/2025 WP(C)/13472/2025	SNEHASIS JENA MP	ASISH MISHRA	12966/2025
133	D-WP(C)/30932/2025 WP(C)/ /	THE MANAGING DIRECTOR ODISHA STATE MP	SONUSANTH BISHRA KHURDA	12967/2025
134	D-WP(C)/30934/2025 WP(C)/ /	SRUSTIDHAR PANDA MP	MADHAB LAL AGARWAL	12968/2025
135	D-WP(C)/30935/2025 WP(C)/ /	PADMABATI @ MUNIA SAHOO MP	GIRIJA PRASAD DUTTA	12969/2025
136	D-WP(C)/28851/2024 WP(C)/16911/2024	KEDARNATH KAR MP	RANJIT MOHANTY	12970/2025
137	D-WP(C)/30944/2025 WP(C)/ /	DILLIP KUMAR MAHAPATRA MP	SAROJA KANTA SAMAL	12971/2025
138	D-WP(C)/27099/2025 WP(C)/19113/2025	MAHENDRA BEHERA MP	SUBRATA MISHRA	12972/2025
139	D-WP(C)/25529/2023 WP(C)/25529/2023	SHIBA PRASAD MAHARANA MP	CHANDAN KUMAR SAHOO	12973/2025
140	D-WP(C)/30949/2025 WP(C)/ /	KUNTI SAHU MP	DILLIP KUMAR RAY	12974/2025
141	D-WP(C)/30951/2025 WP(C)/ /	TIKINA NAYAK MP	ARJUNA CHARANA BEHERA	12975/2025
142	D-WP(C)/30955/2025 WP(C)/ /	CHODAGANGA MEHER MP	SUBHENDU KUMAR NAYAK	12976/2025
143	D-WP(C)/30958/2025 WP(C)/ /	SUVENDU BASURI MP	SIDDHARTHA SAMAL	12977/2025
144	D-WP(C)/23813/2023 WP(C)/23813/2023	KAMALINI BARIK MP	SAMIR KUMAR MISHRA	12978/2025
145	D-WP(C)/27896/2025 WP(C)/19437/2025	SAROJ KUMAR TARAI MP		12979/2025
146	D-WP(C)/30963/2025 WP(C)/ /	DHARMENDRA KUMAR NAYAK MP	KUNAL KUMAR SWAIN	12980/2025
147	D-WP(C)/30968/2025 WP(C)/ /	JYOTIRAJ DASH MP	SATYAJIT MOHAPATRA	12981/2025
148	D-WP(C)/30972/2025 WP(C)/21606/2025	PRASANA KUMAR TARAI MP	PARSURAM DAS	12982/2025
149	D-WP(C)/12321/2025 WP(C)/8951/2025	KISHORE CHANDRA NAIK MP	RAJJEET ROY	12983/2025
150	D-WP(C)/12418/2025 WP(C)/9552/2025	MANJARI BISI MP	ADYASIDHI MISHRA	12984/2025
151	D-WP(C)/13032/2025 WP(C)/9296/2025	BINOD KUMAR SAHU MP	KRISHNA CHANDRA SAHU	12985/2025
152	D-WP(C)/53491/2024	RAJASHREE MOHAPATRA		

	WP(C)/32589/2024	MP		12986/2025
153	D-WP(C)/30994/2025 WP(C)/ /	M.M.MINNING COMPANY, JHARKHAND MP	GOUTAM RAI	12987/2025
154	D-WP(C)/30971/2025 WP(C)/ /	MIR JABIR MP	CHINMAYI TRIPATHY	12988/2025
155	D-WP(C)/30984/2025 WP(C)/ /	MIR JABIR MP	CHINMAYI TRIPATHY	12989/2025
156	D-WP(C)/30998/2025 WP(C)/ /	K.SANGRAM SUBUDHI MP	MANAS RANJAN PRADHAN	12990/2025
157	D-WP(C)/14100/2025 WP(C)/10379/2025	BHUBANESWAR CHARTERED ACCOUNTANTS ASSOCIATION, BBSR MP		12991/2025
158	D-WP(C)/31002/2025 WP(C)/ /	BIJAYA KUMAR SAMANTARAY MP	SHIB SHANKAR MOHANTY	12992/2025
159	D-WP(C)/31005/2025 WP(C)/ /	DIBAKAR SAHOO MP	AMIYA RANJAN SETHY	12993/2025
160	D-WP(C)/31006/2025 WP(C)/ /	SK. NAIMUDDIN MP	ALOK KUMAR PANDA	12994/2025
161	D-WP(C)/35699/2023 WP(C)/35699/2023	MANORANJAN MOHAPATRA MP	NIRANJAN LENKA	12995/2025
162	D-WP(C)/31012/2025 WP(C)/ /	PRANATI BARIK MP	PRAFULLA CHANDRA ACHARYA	12996/2025
163	D-WP(C)/31014/2025 WP(C)/ /	RINGI @ RINKEY BARIK MP	PRAFULLA CHANDRA ACHARYA	12997/2025
164	D-WP(C)/31019/2025 WP(C)/ /	GITANJALI SAHU MP	ANANTA NARAYAN PATTANAYAK	12998/2025
165	D-WP(C)/31018/2025 WP(C)/ /	KEDAR SWAIN MP	SUBHADUTTA ROUSTRAY	12999/2025
166	D-WP(C)/31024/2025 WP(C)/ /	SARATHI BISWAS MP	AMITAV TRIPATHY	13000/2025
167	D-WP(C)/31022/2025 WP(C)/ /	SAROJA KUMAR SAHOO MP	RAJJEET ROY	13001/2025
168	D-WP(C)/31025/2025 WP(C)/ /	KANCHANPRIYA DEY MP	BISWABIHARI MOHANTY	13002/2025
169	D-WP(C)/31028/2025 WP(C)/ /	SOURAVA JYOTI NAYAK MP	SUBHADUTTA ROUSTRAY	13003/2025
170	D-WP(C)/47102/2024 WP(C)/28744/2024	SATYAJIT BASTI MP	PRASANNA KUMAR PANDA	13004/2025
171	D-WP(C)/31032/2025 WP(C)/ /	RINKU KUMAR DAS MP	SATYABRATA PANDA	13005/2025
172	D-WP(C)/31040/2025 WP(C)/ /	M/S. MAA MANGALA PHARMACEUTICALS, CUTTACK MP	SANMUKHARAYAN SAHOO	13006/2025
173	D-WP(C)/31043/2025 WP(C)/ /	SANTOSH KUMAR PATNAIK MP	ALOK KUMAR MOHANTY	13007/2025
174	D-WP(C)/31048/2025 WP(C)/ /	PURNA CHANDRA GOCHHIKAR MP	DEBADATTA MOHANTY	13008/2025
175	D-WP(C)/31062/2025 WP(C)/ /	GANESWAR SETHI MP	ADISHA MOHANTY	13009/2025
176	D-WP(C)/31063/2025 WP(C)/ /	RABINDRA ENTERPRISE, BBSR MP	ATMAJIT MANMITH DAS	13010/2025